IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.102
New IA-1379/2023
In
IB-84(ND)/2019

IN THE MATTER OF:
M/s. Richa Satsangi **.... APPLICANT/PETITIONER**
Vs.
Horizon concept Pvt Ltd.d. **.... RESPONDENT**

SECTION
U/s 7 IBC code 2016 **Order delivered on 13.03.2023**

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Abhishek Anand, Mr. Mohak Sharma & Sajal Jain Advocates for Applicant in I.A. No. 1379 of 2023
For the RP : Mr. Abhishek Anand, Mr. Mohak Sharma and Sajal Jain, Advocates for Resolution Professional of Horizon Buildcon Pvt Ltd.)
For the Ex-Management : Mr. Thakur Ankit Singh, Ms. Nattasha Garg Advocates for Ex-Management

ORDER

New IA-1379/2023:-

This is the joint report filed by the Resolution Professional in Horizon Buildcon Private Limited and Horizon Concept Private Limited. The same is taken on record, subject to all just exceptions.

Accordingly, IA **disposed of.**

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Mamta 13.03.2023